

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:1998
ANSWERED ON:22.11.2010
MGNREGS PROJECTS IN NAXAL AREAS
M.Thambidurai Dr.

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Union Government has issued any directive to all naxal affected States regarding effective implementation of the MGNREGS;
- (b) if so, the details thereof, State-wise;
- (c) whether those States have implemented the directives;
- (d) if so, the details thereof; and
- (e) the number of projects started and the amount of money spent on such projects, State-wise and year-wise during the last two years and the current year in the said States?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN `ADITYA`)

- (a) to (d): Yes, Sir. Instructions dated 27.10.2009 have been issued to States for implementation of NREGA in a more meaningful way in Naxal affected areas. The States have been instructed to intensify awareness generation campaign among rural households, issuance of job cards, implementing sufficient number of works and timely payment of wages. Details of the instruction are available at NREGA website www.nrega.nic.in.
- (e): Total works taken up and expenditure incurred in the naxal affected districts of various States are given in the Annexure.